

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-17/2004/2545/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Nirmali Talukdar,
Principal Judge,
Family Court-III, Kamrup (M),
Guwahati.

Dated Guwahati, the March, 2023.

Sub:- **Station leave permission.**

Ref:- FCK3/2/14/PJ/61/23 Dated 22.03.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the morning of 25.03.2023 till the morning of 27.03.2023**, as prayed for. Further, the Counsellor (incharge), Family Court-III, Kamrup (M), Guwahati, has been directed to remain in charge of your court and office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-17/2004/2546/A, dated . 24-03-2023

Copy to:

✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
